

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.**

Dated: This the 10th day of January 2020

**Contempt Petition No. 330/00259 of 2018
In
Original Application No. 330/00561 of 2016**

**Hon'ble Mr. Rakesh Sagar Jain, Member – J
Hon'ble Ms. Naini Jayaseelan, Member – A**

Girish Datt Sharma, S/o Bisambhar Dayal, R/o Village and Post Chauawali, District Firozabad.

..... Applicant

By Adv: Shri B.N. Singh and Smt. Shyama Singh

V E R S U S

1. Shri V.N. Nanda, Secretary, Ministry of Communication and Information Technology, Department of Post Dak Bhawan, New Delhi.
2. Shri Vinay Divedi, TDhe Supdt. Of Post Offices, Mainpuri Division, Mainpur.

..... Respondents

By Adv : Shri L.P. Tiwari

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain, Member- J

Heard Shri B.N. Singh, learned counsel for the applicant and Shri L.P. Tiwari, learned counsel for the respondents.

2. Learned counsel for the respondents states that compliance affidavit has already been filed by the respondents.
3. Learned counsel for the applicant states that compliance of the order dated 30.08.2018 passed by this Tribunal has already been made by the respondents.
4. Accordingly, the present contempt petition is dismissed. Notices issued to the respondents are discharged.

(Naini Jayaseelan)

Member – A

/pc/

(Rakesh Sagar Jain)

Member – J